

ITEM NO.803
(Mentioning)

COURT NO.5

SECTION X

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Civil) No(s). 940/2017

BIKRAM CHATTERJI & ORS.

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(Application for intervention and application for directions and ad interim ex parte stay on behalf of M/s Surya Jyoti Software Pvt. Ltd. With affidavit)

Date : 03-02-2023 These applications were mentioned today.

CORAM :

HON'BLE MR. JUSTICE AJAY RASTOGI
HON'BLE MS. JUSTICE BELA M. TRIVEDI

Mentioned by

Mr. Alok K. Aggarwal, Adv.
Ms. Anushruti, Adv.
Mr. Raj Duggal, Adv.
Mr. Gaurav Goel, AOR

UPON hearing the counsel the Court made the following

O R D E R

List the application for intervention and application for directions and ad interim ex parte stay on behalf of M/s Surya Jyoti Software Pvt. Ltd. on 07.02.2023 at 03.00 p.m.

(MEENAKSHI KOHLI)
ASTT. REGISTRAR-cum-PS

(VIRENDER SINGH)
BRANCH OFFICER